THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): We are at your disposal.

SHRI DINEN BHATTACHARYYA: Tell us the quota fixed for Kerala.

SHRI SHYAMNANDAN MISHRA: Why have the people, who have come from Kerala in search of food, been arrested?

श्री अटल बिहारी वाजपेयी : (ग्वालियर) अध्यक्ष महोदय, इसका एक पहलू ऐसा है, जिस का सम्बन्ध आपसे है। केरल की खाद्य स्थिति का प्रश्न अलग है, लेकिन जो लोग पालियामैंट के सामने प्रदर्शन करने के लिए आते है, आप मेमोरेंडम देने के लिए आते है, क्या उन्हे आपके पास आने के लिए इजाजत नही होनी चाहिए ? वे लोग पालियामैंट के मैम्बर के साथ आ रहे थे।

अध्यक्ष महोदय प्रदर्शन तो बाहर हो जाता है। (**व्यवधान**) मैम्बर साहबान एक एक कर के बोले। सब एक साथ खडे न हो जाए। (**व्यवधान**)

---

12 44 hrs.

RE. BUSINESS OF THE HOUSE

श्री मधु लिमये (बांका) अध्यक्ष महोदय, मुझे यह बताया गया है कि 5 सितम्बर तक आप कोई ध्यान दिलाने की नोटिस नही स्वीकार करने जा रहे है।

अध्यक्ष महोदय यह बिजिनेस एडवाईजरी कमेटी का फैसला है।

श्री मधु लिमये मंत्री महोदय अल्प सूचना प्रश्न का उत्तर नही देना चाहते है। उत्तर प्रदेश मे नौ करोड लोग निवास करते है। वहा वर्षा के अभाव के कारण 6000 [illegible] बिजली का शार्टेज उत्पन्न हो गया है और सारे प्रदेश मे अंधकार है। आपने नियम 377 के अधीन नोटिस का स्वीकार नही किया है। मैं कोई व्यवधान नहीं डालना चाहता हूं। लेकिन आप हमें कोई रास्ता बताइए। मंत्री महोदय शार्ट नोटिस क्वस्चन को स्वीकार नही करते हैं और आप कालिंग एटेन्शन नोटिस और नियम 377 के अधीन नोटिस को स्वीकार नही करते हैं। इस स्थिति मे हम क्या करे ? 5 सितम्बर तक सेशन बढ़ाने का क्या मतलब है, अगर हम जनता के प्रश्नो को यहा न उठा पाएं ? मैं ने यह सवाल आपसे पूछा है। आप इस बारे मे कोई व्यवस्था दें।

अध्यक्ष महोदय यह हाउस का फैसला है और मै उसका पाबंद हू। इस बारे में पार्टियो के लीडर्ज की मीटिंग हुई थी। यह हाउस का फैसला है।

श्री मधु लिमये : जब हम अल्प सूचना प्रश्न नही दे सकते, क्योकि मंत्री महोदय उन को स्वीकार नही करते है और कालिंग एटेन्शन नोटिस की और नियम 377 के अधीन काई मामला उठाने की आप इजाजत नही देंगे, तो फिर जनता के सवालो को उठाने का और काई तरीका नही है। (**व्यवधान**)

अध्यक्ष महोदय मैम्बर्ज एक साथ बोल रहे है। (**व्यवधान**) आप कैसे यह तवक्को रखते है कि मै पाच सात मैम्बरा को एक साथ सुन सकू ? (**व्यवधान**)

श्री फूलचन्द वर्मा (उज्जैन) : अध्यक्ष महोदय, आप सब सदस्यो को बारी बारी मौका दीजिए। (**व्यवधान**)

अध्यक्ष महोदय माननीय सदस्य बार-बार क्यो उठते है। जब मैं किसी मैम्बर को बुलाऊ, तभी उस को उठना चाहिए। (**व्यवधान**)

श्री मधु लिमये अध्यक्ष महोदय, मै ने जो सवाल उठाया है क्या आप उसके बारे मे कुछ कहेंगे ?

अध्यक्ष महोदय : मैं कुछ नही कहूंगा।

श्री मधु लिमये : तो क्या 5 सितम्बर तक ऐसे ही चलेगा कि जनता के प्रश्नों पर चर्चा नहीं होगी और केवल बिलों पर ही चर्चा होगी ?

अध्यक्ष महोदय : हाउस ने, आप लोगों ने, यह फंसला किया है कि :

For the next three days, there will be discussion on planning
और इन दिनों मे और कोई काम नहीं करना है ।

श्री मधु लिमये : आप इस फंसले पर पुनर्विचार कीजिए ।

SHRI S. A. SHAMIM (Srinagar): I had given notice of a motion regarding discussion on the Indo-Pakistan agreement. I would like to know the fate of that. What has happened to that? What have you decided?

SHRI INDRAJIT GUPTA (Alipore): May I also make a submission on this point? When the Business Advisory Committee held its last meeting, it was not possible for it to anticipate the developments that would take place subsequently. In view of this agreement being really a historic agreement, I think some time, however brief, even if it be an hour or so only, should be found to give this House an opportunity to express its approval of this agreement....

SHRI PILOO MODY (Godhra): Or disapproval.

SHRI INDRAJIT GUPTA: This is something which is very necessary from the national and international point of view. It is very necessary that the Parliament of India, having taken into consideration this agreement, should express a certain view representing the popular will of this country. I think, therefore, that some time, however brief, should be found for this.

SHRI BHAGWAT JHA AZAD (Bhagalpur): We support this. We want this matter to be discussed. It is an important and historic agreement for the sub-continent, and we want to discuss it, even if it be for a short while.

SHRI AMRIT NAHATA (Barmer): We shall be failing in our duty if we did not discuss this agreement.

SHRI PILOO MODY: I oppose this demand.

MR. SPEAKER: If hon. Members want to discuss this, I cannot just turn down what the House had decided earlier. I shall call a meeting of the Business Advisory Committee and ask that committee to allocate time for this.

SHRI PILOO MODY: I shall argue against it.

SHRI INDRAJIT GUPTA: When would you be calling that meeting? It has to fit in with the other meetings which are already there.

MR. SPEAKER: Already, two meetings are fixed for the evening, the General Purposes Committee meeting and one other. We have not been able to fix this, because I did not know that hon. Members would raise this matter. So, tomorrow if you so want we may call a meeting of the Business Advisory Committee.

SHRI INDRAJIT GUPTA: How could we raise it earlier? The agreement was laid on the Table of the House only yesterday.

MR. SPEAKER: If it is to be discussed, Government have to be informed, and we have to allocate the time. After all, it cannot be done suddenly like this.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): You have suggested a meeting of the Business Advisory Committee tomorrow. But I may

[Shri K. Raghu Ramaiah]

bring to your kind notice and the notice of the House that as already intimated to this House, the External Affairs Minister Shri Swaran Singh will be leaving tomorrow afternoon or night. So, any discussion that you may want would be possible only tomorrow....

SHRI INDRAJIT GUPTA: But the Prime Minister is there.

SHRI K. RAGHU RAMAIAH: The Prime Minister is here on the 3rd September only. Since you were calling a meeting of the Business Advisory Committee, I thought that I might just inform you so that you may kindly decide when to hold the meeting in the light of this.

MR. SPEAKER: If hon. Members say that it could be had just for one hour, I cannot believe it. Even if we fix two hours I know that nobody is going to stick to it. At least 4 hours will be needed for it.

SHRI PILOO MODY: No discussion.

MR. SPEAKER: So, we have to find enough time for it. In that case, hon. Members will have to give up the discussion on planning.

SHRI SHYAMNANDAN MISHRA: No, Sir.

SHRI MADHU LIMAYE: No discussion is necessary on planning. There is no planning.

SHRI SHYAMNANDAN MISHRA: There were two or three very vital subjects which we wanted to discuss. One was the approach to the Fifth Five Year Plan, and another was the no-confidence motion. As regards the no-confidence motion, since the Prime Minister is going to leave the country on the 3rd night itself, we have to consider now in what way and on what day this no-confidence motion can be accommodated.

SHRI ATAL BIHARI VAJPAYEE (Gwalior): There is no question of accommodating it.

SHRI SHYAMNANDAN MISHRA: We had tentatively decided that we would take it up on the 5th of next month. But now since the Prime Minister is taking away two days of our valuable time, and she would not be present with us in the House after the 3rd September, with whom shall we be discussing the no-confidence motion?

MR. SPEAKER: Did you consult an astrologer and ascertain that that day is very auspicious for that? Otherwise, there were so many other days available. The whole session was available for that.

SHRI SHYAMNANDAN MISHRA: This was decided in your presence and under your chairmanship. Probably the astrologer could be the Chair!

SHRI PILOO MODY: At the meeting, there was only one person present who looked like an astrologer.

MR. SPEAKER: If there is any auspicious star in this, you had better ask what is the next auspicious star for it. If it cannot be had this session, he can have it in the next session when an auspicious star will be favouring him, other than the 5th of next month.

SHRI SHYAMNANDAN MISHRA: Probably the Prime Minister's stars indicated that she should leave this country on the 3rd.

SHRI BUTA SINGH (Rupar): You were pleased to inform us about the decision of the House about a call attention. I have no desire to disagree with the decision of the House, but, as rightly pointed out by my hon. friend, Shri Madhu Limaye, if things like shooting down of agricultural labourers and Harijan boys by the police are happening in States which are under President's rule like Andhra Pradesh (in East Godavari district), you should find out some avenue at least in this House, so that if the call attention cannot be admitted or a question cannot be admitted, the Minister in charge should make a state-

ment informing us about the situation. Because, we are receiving very alarming news; people have been attacked; they have been wounded. They are on their death-bed. The Minister in charge should make a statement so that we can at least know the latest position.

MR. SPEAKER: You please write to me. I will ask the Minister to come with a statement.

SHRI SYED AHMED AGA (Baramulla). The agreement which has been entered into between India and Pakistan is a historic achievement The Lok Sabha will not be doing justice to it if it does not discuss it. There may be other issues before us, but they are not so very important As regards the no-confidence motion, this has been coming all these years and I have seen the fate of these motions That can wait, but this can not It is a historic achievement and we should discuss it

SHRI PILOO MODY Achievement? They should have done it a year ago Why did they not do it a year ago?

RE ALLEGED PRINTING OF POSTERS BY DAVP FOR DELHI UNIVERSITY STUDENTS UNION ELECTIONS

श्री फूल चद वर्मा (उज्जेन) अध्यक्ष महोदय, मै आपका आभारी हू कि आपने मुझे बोलने की अनुमति दी है। बिजिनेस एडवाइजरी कमेटी के निर्णय के अनुसार आप कालिंग एटेन्सन नोटिस एक्सप्ट नही करते हैं। इसलिए मैने इस मामले के सम्बन्ध मे नियम 377 के मातहत नोटिस दिया था।

हाल ही मे दिल्ली विश्वविद्यालय मे छात्र यूनियनो के जो चुनाव हुए है, उन मे डायरेक्टर ग्राफ आडियो-विजुअल पब्लिसिटी के कांग्रेस के उम्मीदवारो के लिए पाच लाख रुपये के पोस्टर छपाये। यह बडा गम्भीर मामला है कि केन्द्रीय सरकार इस प्रकार छात्रो के चुनावो मे डायरेक्ट हस्तक्षेप कर रही है। कांग्रेस के लोग चाहते थे कि ये चुनाव निष्पक्ष न हो उनके इशारे पर इस डायरेक्टरेट ने इतना रुपया खर्च कर के, प्रजातांत्रिक ढग से जो चुनाव हो रहे थे, उन मे बाधा डाली है। (व्यवधान)

कल 31 अगस्त को शिक्षक सघ के चुनाव होने जा रहे हैं। उस के सबध मे भी डायरेक्टर ग्राफ आडियो-विजुअल पब्लिसिटि के द्वारा इसी प्रकार के पोस्टर छपवा कर काफी मात्रा मे वितरित किये जा रहे है। मैं निवेदन करना चाहता हू कि इस तरह की परम्परा को रोकना चाहिए। इस मे प्रजातत्र को खतरा है। जहा तक सरकार का सवाल है वह एक निकम्मी और भ्रष्ट सरकार है। वह अपने राजनैतिक उद्देश्यो की पूर्ति के लिए हर प्रकार के गलत हथकडे अपना रही है। मेरी माग है कि इस सारे काड की जाच होनी चाहिए। (व्यवधान)

श्री अटल बिहारी वाजपेयी (ग्वालियर) अध्यक्ष महोदय, जो मामला मैं उठाना चाहता हू, वह इस सदन की कार्यवाही से भी सबधित है और बाहर से भी। भारत और पाकिस्तान मे जो समझौता हुआ है, उस की एक प्रति सदन की मेज पर रखी गई, लेकिन उसके हिन्दी अनुवाद के कापी नही रखी गई। इस के अतिरिक्त देश मे हिन्दी के जो इतने अखबार निकलते है, उन्हे भी समझौते का हिन्दी अनुवाद उपलब्ध नही कराया गया। सरकार के खास चौबीस घटे थे। इस समय मे वह समझौते का हिन्दी अनुवाद करा सकती थी। उस को समझौते का हिन्दी अनुवाद कल छ बजे हिन्दी के अखबारो को देना चाहिए था।